

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 6764-6765/2018

(Arising out of impugned final judgment and order dated 25-07-2017 in WP Nos.8016/2016 and 8049/2016 passed by the High Court of Judicature at Bombay)

VIJAYA BHIKU KADAM

Petitioner(s)

VERSUS

MAYANI BHAG SHIKSHAN PRASARAK MANDAL & ORS.

Respondent(s)

(IA No. 65767/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 21810/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 21812/2018 - EXEMPTION FROM FILING O.T.
IA No. 65770/2022 - EXEMPTION FROM FILING O.T.
IA No. 30093/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 28-08-2023 These matters were called on for pronouncement
of judgment today.

For Petitioner(s)

Mr. Amol Nirmalkumar Suryawanshi, AOR
Mrs. Shilpa A. Suryawanshi, Adv.

For Respondent(s)

Mr. Sandeep Sudhakar Deshmukh, AOR
Mr. Nishant Sharma, Adv.
Mr. Tushar D.bhelkar, Adv.
Mr. Akshay Jagtap, Adv.

Mr. Vinay Navare, Sr. Adv.
Mr. Pravartak Pathak, Adv.
Ms. Abha R. Sharma, AOR

Mr. Sudhanshu S. Choudhari, AOR
Mr. Mahesh P. Shinde, Adv.
Ms. Rucha A. Pande, Adv.
Mr. M. Veeraragavan, Adv.

Mr. Sanjay Kharde, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.

Hon'ble Mr. Justice Abhay S.Oka pronounced the Non-Reportable judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Sanjay Karol.

Leave granted.

The appeals are disposed of in terms of the signed Non-Reportable judgment.

Pending applications also stand disposed of.

(Anita Malhotra)
AR-CUM-PS

(AVGV RAMU)
Court Master

(Signed Non-Reportable judgment is placed on the file.)